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WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 26.11.2018 TO 30.11.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
		<u>MISC ORDER</u>		
		<u>STAY ORDER</u>		
		<u>I.O. ORDER</u>		
		<u>NILL</u>		
				 Deputy Registrar Excise Branch- DB

DB Vikash

Kind Attention:- Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.